

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 93(ND)/2012
TP28/111/ALL/16/CLB

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2016.

NAME OF THE COMPANY: Mr. Kailash S. Sharma & Ors.

Vs.

M/s Hotel Longdale Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 09.08.2016

CP NO.93 (ND)/12 Mr. Kailash S.Sharma & Ors. Vs. M/s. Hotel Longdale
Pvt.Ltd. & Ors.

No representation for both sides. List the matter on 29.08.2016 as ordered
earlier by CLB.

The matter shall be listed on 29.08.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.08.2016